

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :HYDERABAD BENCH

AT HYDERABAD

O.A.971/99.

Dt.of Decision : 2-8-99.

Abdul Raheem

.. Applicant.

Vs

1. The Supdt. of Post Offices,
Peddapalli Division,
Peddapalli.
2. The Employment Officer,
Employment Exchange,
Nalgonda.

.. Respondents.

Counsel for the applicant : Mr.D.Linga Rao

Counsel for the respondents : Mr.B.N.Sharma,Sr.CGSC.
mr. V.V. Arul Kumar

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

R

..2/-

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.S.Sastry for Mr.D.Linga Rao, learned counsel for the applicant and Mr.B.N.Sharma, learned counsel for the respondents.No.1 and Mr.V.V.Anil Kumar, learned counsel for R-2.

2. This OA is filed ^{praying} for a direction to the respondents to consider the case of the applicant also for the post of Driver under R-1. It is stated that the applicant is not called for interview as his name is not sponsored by the employment exchange.

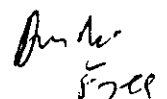
3. Now the learned counsel for R-1 submits that an open notification is going to be issued and after receiving the applications to the open notification, the selection will be conducted, the applicant is at liberty to apply when the open notification is ~~issued~~ issued. The selection should not be done without issuing the open notification.

4. The OA is disposed of at the admission stage itself.
No costs.


(B.S. JAI PARAMESHWAR)
MEMBER (JUDL.)


(R. RANGARAJAN)
MEMBER (ADMN.)

47/99
Dated : The 2nd July, 1999.
(Dictated in the Open Court)


5-7-99

spr

1ST AND 2ND COURT

COPY TO:-

1. HON'G
2. HRRP M(A).
3. HBSJP M(J).
4. D.R.(A) ✓
5. SPARE ✓

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. PANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR :
MEMBER (J)

ORDER: 2-7-99

ORDER / JUDGEMENT

MA / RA / CP No.

in
GA. No. 971/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

O.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED / REJECTED.

NO ORDER AS TO COSTS

SRR

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

20 JUL 1999

हैदराबाद स्थायीपीठ
HYDERABAD BENCH